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# Participation of NGOs in the construction of IAY houses

### 871. SHRIMATI BASANTI SARMA: DR. SHRIKANT RAMCHANDRA JICHKAR:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- (a) to what extent in the local national and low cost technology is being utilised for construction of Indira Awas Yojana houses;
- (b) what steps are being taken to involve NGOs in this area; and
- (c) what are the institutions which are engaged in providing this?

THE MINISTER OF RURAL AREAS AND **EMPLOYMENT** (SHRI YERRANNAIDU): (a) As per Indira Awas guidelines and instructions issued from time to time, efforts should be made to utilise to the maximum extent local materials, cost effective techniques and low cost technologies developed various by institutions.

(b) and (c) NGOs are involved in rural housing construction through CAPART.

# Indentification of 100 Most • Backward And Poorest Districts

872. SHRI AHMED PATEL:Will the Minister of RURAL AREAS AND EM PLOYMENT be pleased to state:

- (a) whether it is a fact that in the recent past Government had appointed a committee to evolve criteria for identification of 100 most backwared and poorest districts in the country;
  - (b) if so, the details thereof;
- (c) whether identification of such districts has been completed;
- (d) if so, the details thereof and how many such districts are in Gujarat;
- (e) whether Government have evolved any special) plans for the development of such districts; and
  - (f) if so, the details thereof?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI K. YERRANNAIDU): (a) Yes, Sir,

- (b) The Committee was constituted on 26th February, 1997 with Dr. E.A.S Sar-ma as Chairman.
  - (c) No, Sir.
- (d) to (f) In view of (c) above, question does not arise.

#### Monthly reports of Indira Awas Yojana

#### 873. SHRI SURINDER KUMAR SINGLA: DR. SHRIKANT RAMCHANDRA JICHKAR:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- (a) whether the provision to submit monthly reports with respect to Indira Awas Yojana, is being adhered to by the State Governments:
- (b) the names of State Governments which are not sending these monthly reports; and
- (c) what steps are being taken to enforce this provision?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI K. YERRANNAIDU): (a) and (b) Most of the State Governments are sending monthly reports regularly, except the occasional cases of delay.

(c) Instructions have been issued to State Governments to ensure that they send timely monthly reports. During the various meetings, concerned State Secretaries have been requested in this regard.

#### Elections under Panchayati Raj

### 874. SHRI JALALUDIN ANSARI: SHRI J. CHITHARANJAN:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

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- (b) if not, the names of the States where such elections have not been held so far; and
  - (c) Government's reaction thereto?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT. (SHRI YERRANNAIDU): (a) and (b) Panchayat elections have been completed in almost all the States except Bihar and Goa (at Zila Parishad level). Among the Union Territories, Panchayats elections are due in Lakshadweep and Pondicherry.

(c) Holding of elections to Panchayats is the responsibility of State&UT Governments. They are required to complete the election process in respect of Panchayats within such time as is absolutely necessary for completing the same.

## गुजरात में पेयजल का अभाव

- 875. **श्री गोपालसिंह जी. सोलंकी** : क्या ग्रामीण क्षेत्र और रोजगार मंत्री यह बताने की कृपा करेंगे कि:
- (क) गुजरात में अनुमानतः कितना क्षेत्र सूखा-प्रवण हैं और जिसमें लगातार पेयजल का अभाव बना हआ हैं,
- (ख) यदि हां, तो क्या सरकार ने राज्य के कच्छ, बनासकांठा और सुरेन्द्रनगर जिलो में पेयजल की उपलब्धता के संबंध में कोई उच्च स्तरीय जांच कराई हैं
- क्या पेयजल उपलब्ध कराने के संबंध में कोई व्यापक योजना तैयार की गई हैं
- यदि हां, तो तत्संबंधी ब्यौरा क्या हैं और क्या उक्त योजना को कार्यान्वित कर दिया गया हैं, और
- विगत तीन वर्षों के दौरान उक्त जिलों के लिए राज्य सरकार को केन्द्र सरकार द्वारा कितनी वित्तीय सहायता उपलब्ध कराई गई हैं और आज की तारीख तक प्राप्त उपलब्धियों का जिला-वार ब्यौरा क्या

ग्रामीण क्षेत्र और रोजगार मंत्री (श्री किंजराप येरन्नायड्): (क) से (ड.) जानकारी एकत्र की जा रही हैं और सभा पटल पर रख दी जाएगी।

#### Remittance of Pollution Cess by the Port **Trusts**

to Unstarred Questions

- 876. DR. MOHAN BABU: Will the Minister of SURFACE TRANSPORT be pleased to state:
- (a) whether port trusts are retaining pollution cess worth Rs. 20.39 crores out of Rs. 25.53 crores collected; and
- (b) if so, the action taken against Director General, Shipping for failing to effectively monitor the collection and remittance of -ess by the port trusts?

THE MINISTER OF' **SURFACE** TRANSPORT (SHRI T.G. VENKATRAMAN): (a) All the major ports have collected an amount of Rs. 5.66 crores and remitted an amount of Rs. 5.35 crores after retaining collection charges.

(b) In view of the above, does not arise.

## कांडला पत्तन न्यास द्वारा लाभांश की अदायगी न किया जाना

- 877. श्री अनन्तराय देवशंकर दवे : क्या जल-भूतल परिवहन मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच हैं कि उनके मंत्रालय को 1994-95 से कांडला पत्तन न्यास द्वारा लाभांश की अदायगी नहीं की गई हैं
  - यदि हां, तो उसके क्या कारण हैं, (ख)
- कांडला पत्तन न्यास के पास १९९४-९५ और 1996-97 के लिए बकाया लाभाशों का ब्यौरा क्या हैं, और
- बकाया राशि को वसूल करने के लिए अब तक क्या कदम उठाए गए हैं?

# जल-भूतल परिवहन मंत्री (श्री टी.जी. वेंकट रामन) :

- (क) महापत्तन न्यास, महापत्तन न्यास अधिनियम, 1963 के तहत स्वायत्तशासी निकाय हैं, अतः उन्हे सरकार को किसी लाभांश का भुगतान करने की आवश्यकता नहीं हैं।
- (ख) से (घ) उपर्युक्त को मद्दे नजर रखते हुए प्रश्न नहीं उठता।